Setting up Industrial Projects in Andaman and Nicobar Islands

3910. SHRI MANORANJAN BHAKTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are planning any projects to be set up in the Union territory of Andaman and Nicobar islands during the year 1978-79 to remove the industrial backwardness of this region; and

(b) whether any special incentives are being provided to the entrepreneurs who put up industries there and if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir. At present there is no specific proposal under consideration of the Ministry of Industry for setting up of Public Sector industrial projects in the Andaman and Nicobar Islands.

(b) The entire area of Andaman and Nicobar Islands has been declared industrially backward and is eligible for investment subsidy, transport subsidy, concessional finance facilities from term lending institutions, special facilities for importing machinery, raw materials and components and other incentives available for industries established in backward districts/areas.

मध्य प्रदेश के बुन्देलखण्ड क्षेत्र में डाकू

3911. श्री नर्मदा प्रसाद राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मध्य प्रदेश के बुन्देलखण्ड क्षेत्र में डकैतों के नये गिरोह सक्रिय हो गये हैं, जो लोगों का अपहरण कर लेते हैं और फिरौती की मांग करते हैं;

(ख) क्या मध्य प्रदेश का पुलिस विभाग डकैतों के नये गिरोहों को समाप्त करने, अपहरण की घटनाओं को रोकने और अपहृत लोगों को मुक्त कराने में असफल रहा है;

(ग) क्या 26 अक्तूबर, 1977 को बांदा क्षेत्र में पुलिस की लापरवाही के कारण हरिसिंह डकैतों का गिरोह अपहरण करके और भाग जाने में सफल हो गया था और यदि हां, तो उक्त मामले में मध्य प्रदेश सरकार ने क्या कार्यवाही की है; और

(घ) क्या केन्द्रीय सरकार का मध्य प्रदेश सरकार और उत्तर प्रदेश सरकार के सहयोग से बुन्देलखण्ड क्षेत्र में डकैतों के गरोहों को समाप्त करने के लिए द्रुत कार्यवाही करने का विचार है?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (घ). अपेक्षित सूचना मध्य प्रदेश सरकार से एकत्र की जा रही है और यह प्राप्त होते ही सभा के पटल पर रख दी जायेगी।

Privy Purses

3912. SHRI VINODBHAI B. SHETH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many former princes are entitled to lumpsum privy purse;

(b) what was the amount of any lumpsum paid to the former princes;

(c) whether Government propose to start or review the privy purses at some reduced scale;

(d) whether it is true that some of the former princes were given lumpsum payment while in the case of others it was unduly delayed and denied; and

(e) if so, how much amount is due to be paid and when it will be paid?